

7
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 4/2016, TP 62-A/2016 to TP 62-E/2016 with
TP No. 62/397-398/NCLT/AHM/2016 (New)
CA No. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016
CP No. 17/397-398/CLB/MB/2014 (Old)**

Coram:

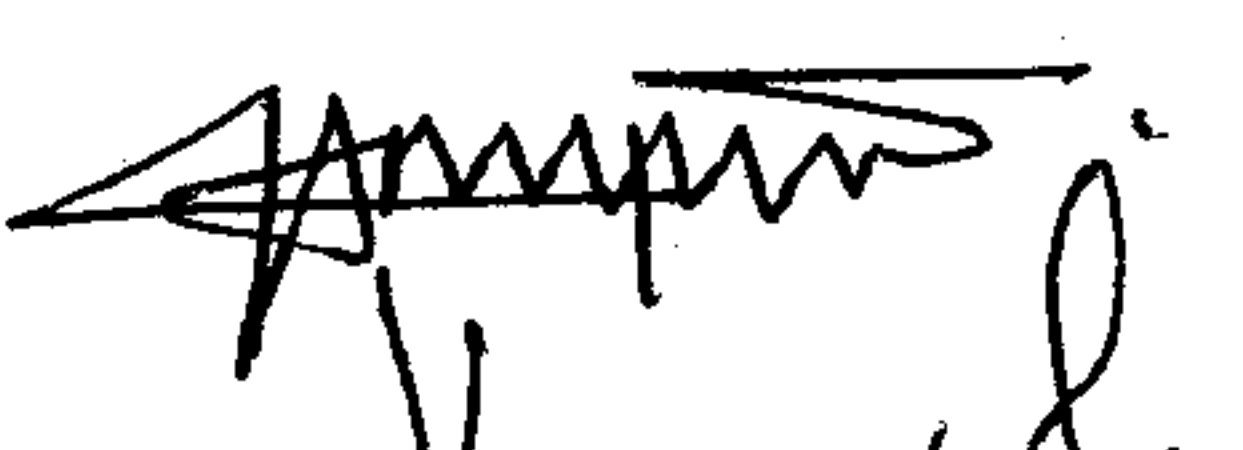
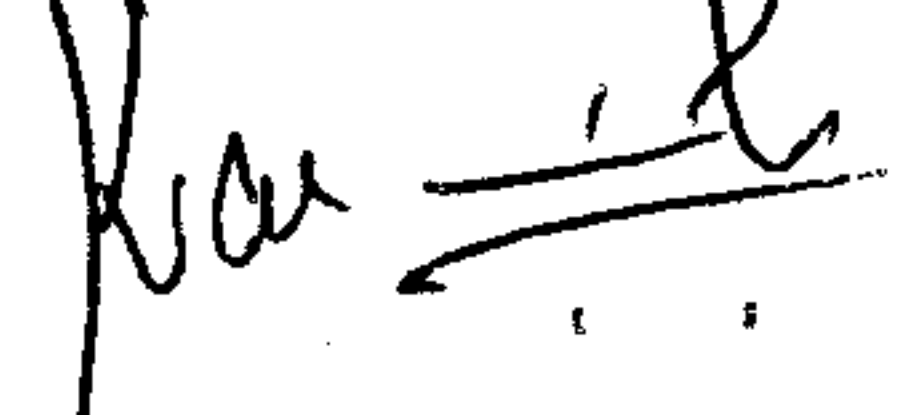
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HARMISH K. SHAH	ADVOCATE	Petitioners	
2.	Kunal P. Vaishnav	Advocate.	Resp No. 1 to 5	

ORDER

Learned Advocate Mr. Harmish Shah present for Petitioners. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Written arguments filed by Respondents no. 1 to 5.

For verification of record, list the matter on 31.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.